# CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 30th day of IULY, 2018

#### Present:

Hon'ble Mr. Justice Bharat Bhushan, Member-J Hon'ble Mr. Mohd. Jamshed, Member-A

# CIVIL MISC. CONTEMPT PETITION No.330/00144 OF 2016 IN

## Original Application No. 662 OF 2016

(U/S 19, Administrative Tribunal Act, 1985)

Pawan Kumar son of Late Onkar Nath Gupta Resident of 378/289, Chowkhandi Kidganj, Allahabad.

.....Petitioner

#### VERSUS

- 1. R.B.L. Srivastava, Manager Central Bank of India Civil Lines Allahabad.
- 2. P.B. Singh Pay and Account Office Customs, Central Excise and Service Tax, M.G. Marg Civil Lines, Allahabad.

.....Respondents

Advocate for the Applicant:- Shri M.K. Upadhyay.

Advocate for the Respondents:- None.

### <u>ORDER</u>

# By Hon'ble Mr. Justice Bharat Bhushan, J.M.:

Shri M.K. Upadhyay, counsel for the petitioner is present. None present for the respondents.

- 2. The applicant was directed on 09.04.2018 to provide the correct name and address of Respondent No.
- 2. Office report dated 23.04.2018 informed that no such information has been furnished.
- 3. Counsel for the applicant informed that his client is not contacting him and that there is no instruction from his client. Considering the facts and circumstances of the case, hence, the contempt petition is dismissed and the notices issued to the respondents are discharged.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan) Member (J)

/SS/